

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1597  
TO BE ANSWERED ON 27.12.2017**

**SAFETY IN RAILWAYS**

**†1597. SHRI DHARMENDRA YADAV:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is a fact that more than thirty per cent safety related issues recommended by the railway officers have not been implemented;**
- (b) if so, the reasons therefor;**
- (c) whether the safety related issues are pending for years;**
- (d) if so, the reasons therefor;**
- (e) the reasons for lapse in security measures for passenger safety putting their lives at risk; and**
- (f) the reasons for not implementing the recommendations of Kakodkar Committee ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (f): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1597 BY SHRI DHARMENDRA YADAV TO BE ANSWERED IN LOK SABHA ON 27.12.2017 REGARDING SAFETY IN RAILWAYS.**

**(a) & (b): No, Madam. Safety is accorded highest priority by Indian Railways and as such efforts are made to implement the safety related issues recommended by Railway Officers expeditiously.**

**(c) & (d): No, Madam. All possible steps are taken on continual basis to prevent accidents and to enhance safety. This includes constant upgradation of technology, replacement of over-aged assets, inspections at regular intervals, provision of required resources and funds etc. A 3-tier organizational structure at Ministerial, Zonal and Divisional level ensures monitoring and implementation of safety related issues within reasonable time frame.**

**(e): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains and security of railway tracks tunnels and bridges are the statutory responsibility of the State Governments which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP in providing better protection and security of passenger area and passengers and also for matters connected therewith.**

**Steps taken by Railways to provide security to passengers include surveillance through CCTV cameras at about 394 stations, provision of Security Help Line number 182 for security related assistance to passengers in distress, drives against entry of unauthorized persons in trains and railway premises etc.**

**(f): Most of the accepted/partially accepted recommendations of the High Level Safety Review Committee (Kakodkar Committee) have since been implemented. Action has also been taken to implement those recommendations which are either of continuous nature or have long gestation period.**